RA.No.170/00027/2018(OA.No.657/2013)/CAT/Bangalore Bench

CENTRAL ADMINISTRATIVE TRIBUNAL BANGALORE BENCH

REVIEW APPLICATION NO.170/00027/2018 IN ORIGINAL APPLICATION NO.657/2013

DATED THIS THE 05th DAY OF DECEMBER, 2018

HON'BLE DR.K.B. SURESH, MEMBER (J)
HON'BLE SHRI C.V.SANKAR, MEMBER (A)

L.Choodaraju
S/o.N.C.Lingappa
Aged about 59 years
Ex-Postman
Viveknagar PO
Bangalore-560 047
Residing at
No.988, New Extension
L R Bande Main Road
K B Sandra, Bangalore-32.

... Applicant

(By Advocate Shri B. Veerabhadra)

Vs.

- The Senior Superintendent of Post Offices Bangalore East Division Bangalore-560 025.
- The Director of Postal Services Headquarters Bangalore East Division Bangalore-560 025.
- 3. The Union of India Rep. by its Secretary Department of Posts Dak Bhavan New Delhi-110 011.

...Respondents

(By Advocate Shri V.N.Holla, R1-3)

ORDER (ORAL)

(PER HON'BLE DR.K.B.SURESH, MEMBER (J))

Heard. We tried our best to elicit from Shri B. Veerabhadra what is the ground in the RA. We failed to do so. The question of delay we are not touching

because even if he was ill and we have to condone the delay, it will not matter because the RA has no merit in it. The illness is also not of any significant reason because he is taking mild quantity of Clopicard and Statin which means that he may have a block or artery thickening somewhere in his circulatory system. That is nothing. The certificate from Jindal Hospital indicates only back pain that is also nothing to condone the delay. But even if we condone the delay, there is no merit in the RA as no ground is even proposed to impugn our earlier order. No ground exists. RA is dismissed. No costs.

(C.V.SANKAR) MEMBER(A) (DR. K.B. SURESH) MEMBER (J)

/ps/

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Annexures referred to by the applicant in RA.27/2018(OA.657/2013)

Annexure-RA1: Order dtd.13.04.2015 in OA.No.657/2013 Annexure-RA2: Medical Treatment - Jindhal Hospital Annexure-RA3: Medical History at Jayadeva Hospital
